



accounts Establishment Secy.
कार्य संख्या 209
दिनांक 08/01/21
प्रतिका संख्या

S.O(AI)

07/11/20
R.G.
Fair Competition
For Greater Good

भारतीय प्रतिस्पर्धा आयोग
COMPETITION COMMISSION OF INDIA
8th - 10th Floor, Office Block - 1,
Kidwai Nagar (East), New Delhi - 110023
Ph. : +91-11-24664100, Fax : +91-11-20815022

F. No. A-12011/3/2020-HR

Dated: 30th December, 2020.

OFFICE MEMORANDUM

Sub: Filling up of posts in the office of Director General, Competition Commission of India on deputation basis – Further extension of last date from 31st December, 2020 to 14th January, 2021.

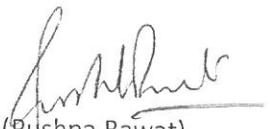
The Competition Commission of India (CCI), vide O.M. of even number dated 05.11.2020, has invited applications for filling up of following posts in the office of Director General, CCI on deputation on foreign service terms basis:-

Sl. No.	Name of the post	No. of posts @	New Pay Matrix Scale / Pre-revised scale
A. Professional Staff:			
1.	Additional Director General	01	Level 13A (Rs.131100-216600)/ [PB-4 + GP Rs.8900]
2.	Joint Director General	03	Level 13 (Rs.123100-215900)/ [PB-4 + GP Rs.8700]
3.	Deputy Director General	05	Level 12 (Rs.78800-209200) / [PB-3 + GP Rs.7600]
B. Support Staff:			
4.	Dy. Director General (CS)	01	Level 12 (Rs.78800-209200) / [PB-3 + GP Rs.7600]
5.	Asstt. Director General (CS)	01	Level 11 (Rs.67700-208700) / [PB-3 + GP Rs.6600]
6.	Office Manager (CS)	02	Level 9 (Rs.53100-167800) / [PB-2 + GP Rs.5400]

@ The vacancies are liable to change without notice.

2. The last date prescribed for receipt of applications in this regard in the Commission, complete in all respects, is further extended from 31st December, 2020 to 14th January, 2021. For further details regarding eligibility criteria, educational qualification/experience, application pro-forma etc. please visit our website: www.cci.gov.in

3. This may kindly be given wide publicity.


(Pushpa Rawat)
Deputy Director (HR)

To

1. The Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi.
2. The Director (CS), Department of Personnel and Training, Lok Nayak Bhawan, Khan Market, New Delhi with the request to get this O.M. placed on the DOPT website.
3. All Ministries/Departments/Organizations of the Govt. of India/ State Govts./Union Territories/ Universities/ High Courts /Supreme Court / Autonomous/Statutory Bodies as per list.

SUPREME COURT LEGAL SERVICES COMMITTEE

(107, Lawyers Chambers, Supreme Court of India, New Delhi)

Phone: 011-23112153, 23112154

BY SPEED POST
VACANCY CIRCULAR

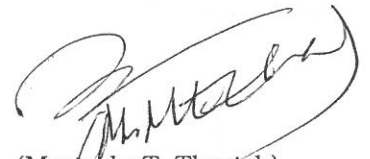
The Supreme Court Legal Services Committee, a Statutory Body constituted under an Act of Parliament proposes to fill up the following post on deputation basis:

S.NO	NAME OF POST	PAY LEVEL IN PAY MATRIX UNDER 7TH CENTRAL PAY COMMISSION	TOTAL NUMBER OF POST	ELIGIBILITY
1	Under Secretary	Level-11 of the Pay Matrix	1 (One)	<p>Deputation: Officers holding analogous post on regular basis in the parent cadre/department or:</p> <p>Section Officer/Superintendent with eight years' regular service.</p> <p>Essential qualification/Experience:</p> <p>Officials should have knowledge of Accounts, Administration, Judicial and RTI.</p>

Note: The period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or Department of the Central Government/State Government shall ordinarily not to exceed 5 years and will be subject to the age of superannuation as determined by Government of India. The upper age limit for deputation shall not be exceeding 56 years as on the closing date of the receipt of application.

The applications in the prescribed form **(Annexure-A)** of the suitable officers who satisfy the requirements and whose services can be spared immediately may kindly be forwarded along with the attested copies of ACRs for the last five years and Vigilance Clearance so as to reach the undersigned on or before the last date of receipt of the application **i.e. 31st January, 2021**. Incomplete applications and applications received after the stipulated date will not be entertained.

The appointment shall be made initially for a period of one year on usual deputation terms and conditions, Govt. orders issued from time to time and subject of Recruitment Rules to be finalized by the Supreme Court Legal Services Committee. The post will carry pay and allowances as per the current rates in terms of the 7th Central Pay Commission as notified by the Central Government from time to time.


(Mezvolu T. Therieh)
Secretary.

Dated: 24.12.2020

To
The Registrar,
High Court of Jharkhand,
Ranchi-834002

ANNEXURE-A

**APPLICATION FOR THE POST OF UNDER SECRETARY IN THE OFFICE OF THE
SUPREME COURT LEGAL SERVICES COMMITTEE**

1. Name and address(in Block Letters) :
2. Date of Birth(in Christian Era) :
3. Date of Retirement :
4. Qualifications :
5. Details of Employment in chronological order.

Office/institution	Post held	From	To	Pay Level in Pay Matrix	Nature of duties(in details)	ACR/APAR (Last 5 years)

6. Nature of present employment i.e. AD-hoc or Temporary or Quasi Permanent or Permanent.
7. In case the present employment is held on deputation basis, please state:
 - a) The date of Initial appointment.
 - b) Period of appointment on deputation.
 - c) Name of the parent office/organization.
8. Additional information, if any, which you would like to mention in support of your suitability for the post.

Date:

Signature of the Candidate

Address:

**Countersigned
(Employer with seal)**

Certificate to be furnished by the employer Head of Office/Forwarding Authority.

1. It is certified that there is no vigilance/disciplinary case either pending or is being contemplated against him/her.
2. His/her integrity is certified is beyond doubt.

Signature:

Name:
Designation :
Telephone No.:

Dated:

Place: